

**From,
District Magistrate
Ghaziabad**

**To,
The Registrar,
Hon'ble National Green Tribunal
Copernicus marg, New Delhi**

Subject: Compliance report of Hon'ble Green Tribunal Order Dated 16.01.2024, passed in O.A No. 569 of 2023, Alok Kumar v. Union Of India & Ors.

Sir,

In Compliance with the order dated 16.01.2024 passed by the Hon'ble National Green Tribunal, New Delhi in O.A No. 569 of 2023, Alok Kumar v. Union Of India & Ors., the Compliance Report on behalf of District Magistrate, Ghaziabad.

It is requested that the said report be considered by you as per the directions of the Hon'ble Tribunal-wide order dated 16.01.2024, if it is necessary for further consideration then it may be listed before the Hon'ble Tribunal.



REPORT WITH THE COMPLIANCE ORDER PASSED BY THE HON'BLE TRIBUNAL DATED 16.01.2024.

1. The District Magistrate, Ghaziabad filed a Report in compliance with the order dated 16.01.2024. Upon hearing of the present matter on 16.01.2024, the following directions were made by the Hon'ble National Green Tribunal ("NGT").
2. That it is to be informed that the essential parts of the order passed by the Hon'ble Tribunal dated 02.11.2023 in OA No. 569/2023 Shri Mahesh Kumar vs. State of Uttar Pradesh and others, pending in the Hon'ble National Green Tribunal, New Delhi, are as follows: -

"The District Magistrate, Greater Noida/ Gautam Budha Nagar is directed to ensure the identification and demarcation of flood plain zone of River Yamuna and Hindan which shall be done by referring Notification dated 07th October 2016 on "River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016" and Office Memorandum dated 14th February 2022 on "Guidelines for siting industries which are in close proximity with the river" and submit a report within two months by e-mail at judicial ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF."

3. That according to the notification issued on 07.10.2016 by the Ministry of Water Resources, River Development, and Ganga



Rejuvenation in compliance with the order dated 02.11.2023 passed by the Honorable Tribunal, the submerged area on both sides of Yamuna River and Hindon River in the districts Ghaziabad and Gautam Buddha Nagar in relation to the last 100 years. The National Institute of Hydrology, Roorkee was contacted by the Irrigation Department for demarcation and marking. So that the submerged area can be determined logically and the work of marking/demarcation can be done as per the order of the Honorable Tribunal. This in this regard, Dr. Surjit Singh, scientist of the National Institute of Hydrology, Jal Vigyan Bhawan, Roorkee, informed through e-mail on 02.12.2023 that it will take about 06 months to determine the submergence area of Yamuna River and about 06 months to determine the submergence area of Hindon River. It is likely to take approximately 9 months, to complete both the rivers. The submerged area will be determined only after a survey and floodplain zoning study by the National Institute of Hydrology, Jal Vigyan Bhawan, Roorkee. Demarcation can be done only after determining the submerged area.

4. That Dr. Surjit Singh, scientist of the National Institute of Hydrology, Jal Vigyan Bhawan, Roorkee, informed the Honorable National Green Tribunal on 16.01.2024 about the time taken for determining/demarcating the floodplain area of Yamuna River and Hindon River.
5. In the order dated 16.01.2024 passed by the Honorable Tribunal, orders have been issued to complete the marking and demarcation of flood plain zone of Yamuna River and Hindon River within 02 months and file the report. The essential parts of the order passed dated



16.01.2024 are as follows:-

"6. The matter was taken up on 02.11.2023 when Counsel for State of UP submitted that exercise of demarcation of flood plain zone for concerned districts will be positively completed within a period of two months and accepting such statement, this Tribunal granted two months' time to 3 District Magistrates, Gautam Budh Nagar and Ghaziabad to complete the exercise and submit report.

7. A status report vide letter dated 09.01.2024 has been filed by District Magistrate, Gautam Budh Nagar stating that National Institute of Hydrology, Roorkee was contacted and to determine submergence area of Hindon River and Yamuna River and they have informed that for carrying out a study for Yamuna River in Gautam Budh Nagar, six months' time will be required and for study in Hindon River, it will require nine months' time.

8. We find that for the purpose of demarcation of flood plain zone under River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016, responsibility lie at District level with District Magistrate who is In-charge of District Ganga Committee and relying on earlier statement given by learned Counsel for State of UP where it was shown that demarcation will be completed within two months', the time was granted. But today, a totally unjust request has been made. No report has been filed by District Magistrate, Ghaziabad.

9. In these circumstances, we direct District Magistrates of Gautam Budh Nagar and Ghaziabad, both, to appear in person before Tribunal

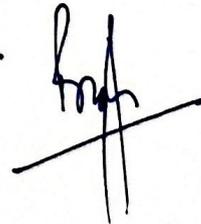


on the next date of hearing.

10. List on 29.01.2024."

6. That in pursuance of the above orders of the Honorable Tribunal, the undersigned informed Dr. Surjit Singh, National Institute of Hydrology, Jal Vigyan Bhawan, Roorkee through e-mail that the marking/demarcation of flood plain zones of Yamuna and Hindon rivers will be completed within 02 months. A request was made to provide a time list to do so. In this sequence, Dr. Surjit Singh, National Institute of Hydrology, Jal Vigyan Bhawan, Roorkee has provided a detailed time list for determining the flood plain zones of Yamuna River and Hindon River through his e-mail dated 26.01.2024 at 11.52 PM. Which it is said that it is likely to take approximately 06 months to determine the submergence area of the Yamuna River and approximately 09 months to determine the submergence area of the Hindon River. A true copy of the Time schedule for the Flood zoning study for the Yamuna River in Ghaziabad & Gautam Buddha Nagar and Hindon River is annexed here as **ANNEXURE - A**.

That this said report may be taken on record.

A handwritten signature in black ink, consisting of a stylized, cursive name followed by a horizontal line extending to the right.

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राष्ट्रीय जलविज्ञान संस्थान
 (जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग,
 के अधीन भारत सरकार की समिति)
 जलविज्ञान भवन, रुड़की-247 667 (उत्तराखण्ड) भारत
National Institute of Hydrology
 (A Government of India Society under Ministry of Jal Shakti,
 Department of Water Resources, R.D. & G.R
 Jalvigyan Bhawan, Roorkee - 247 667, (Uttarakhand) INDIA
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Date: 26.01.2024

To,

The Executive Engineer
 Irrigation Construction Division
 Ghaziabad (UP)

Subject: Time schedule for the Flood zoning study for the Yamuna river in Ghaziabad & Gautam Buddha Nagar and Hindon River – regd.

Reference: Your mail dated 25.01.2024.

Sir,

The time schedule for carrying out the Flood zoning study for the Yamuna river in Ghaziabad & Gautam Buddha Nagar as well as Hindon River shall be as follows:

(A) Time Schedule for Flood Zoning Study of Yamuna River in Ghaziabad & Gautam Buddha Nagar

Months	Work Element
0 - 0.5	Pre-Field Visit Work, Internal approvals, etc.
0 - 0.75	Manpower Deployment
0.5 - 0.75	Reconnaissance Survey
0.5 - 1.5	Data Collection (Rainfall, Discharge, etc.)
0.5 - 2.0	GIS Mapping of the study area & Flood Frequency Analysis
0.5 - 2.0	Bidding and deployment of Vendor (for precise monitoring of ground elevations at every one km distance on both sides of river)
1.5 - 2.5	River Analysis Model Setup
2.0 - 3.25	Development of database on precise monitoring of ground elevations at every one km distance on both sides of river centreline
3.25 - 4.75	Integration ground elevations at every one km distance in the River Analysis Model, model calibration & validation, Model runs on flood zoning, results verification
4.75 - 6.0	Report Preparation

(B) Time Schedule for Flood Zoning Study of Hindon River

Months	Work Element
0 - 0.5	Pre-Field Visit Work, Internal approvals, etc.
0 - 0.75	Manpower Deployment
0.5 - 1.0	Reconnaissance Survey
0.5 - 1.5	Data Collection (Rainfall, Discharge, etc.)
0.5 - 2.0	GIS Mapping of the study area & Flood Frequency Analysis
0.5 - 2.0	Bidding and deployment of Vendor (for precise monitoring of ground elevations at every two km distance on both sides of river)
1.5 - 2.5	River Analysis Model Setup
2.0 - 4.0	Development of database on precise monitoring of ground elevations at every two km distance on both sides of river centreline
4.0 - 7.0	Integration ground elevations at every two km distance in the River Analysis Model, model calibration & validation, Model runs on flood zoning, results verification
7.0 - 9.0	Report Preparation

Note:-

(i) Above-mentioned study duration is 06 months for the Yamuna River study as the flood zoning is to be carried out for 02 districts only (Ghaziabad & Gautam Buddha Nagar) while the study duration for the Hindon river is 09 months (for the full Hindon river) depending upon the length of river which shall take time for the precise monitoring of ground elevations at every one/two km distance on both sides of river centreline.

(ii) Since most of the scientists/staff are already occupied with their own targets/assignments and regular work program, it shall be difficult for working continuously on an individual project. We work on multiple projects simultaneously, the projects already going on have priority.



(Surjeet Singh)
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